

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

RAJYA SABHA

UNSTARRED QUESTION NO. 4096

TO BE ANSWERED ON TUESDAY THE 3rd APRIL, 2018
CHAITRA 13, 1940 (SAKA)

EXEMPTION FROM GST TO FIBRE GRID PROJECT

4096. SHRI T.G. VENKATESH:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has received any proposal from Government of Andhra Pradesh requesting for exempting the Fibre Grid Project from GST;
- (b) if so, the details thereof;
- (c) whether any decision has been taken on the matter so far, if so, the details thereof; and
- (d) the steps being taken to exempt Fibre Grid Project from GST?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a) and (b) :A copy of the letter dated 25th September, 2017 of Andhra Pradesh Government has been obtained from the Managing Director of Andhra Pradesh State Fibre Net Ltd. It has been requested to reduce the GST on goods and services mentioned therein to 5%.

(c) :Consequent to review of the GST rates in the GST Council meeting held on 10.11.2017, GST rates on set top boxes, other CPEs and electronic goods are as below.

CTH	Description	GST rate	Comments
8525	Closed Circuit Television (CCTV), transmission apparatus for radio- broadcasting or television, whether or not incorporating reception apparatus or sound recording or reproducing apparatus; television cameras	18%	Reduced from 28% to 18% w.e.f. 14.11.2017
8527	Reception apparatus for radio broadcasting, whether or not combined, in the same housing, with sound recording or reproducing apparatus or a clock	18%	Reduced from 28% to 18% w.e.f. 14.11.2017
8528	Computer monitors not exceeding 20 inches and Set top Box for Television (TV)	18%	--
8529	Parts suitable for use solely or principally with the apparatus of heading 8525 to 8528	18%	Reduced from 28% to 18% w.e.f. 14.11.2017

(d) : GST Council decides to make recommendations on GST rates after due deliberation. Based on the same, the Government makes changes in tax rates.
